


CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

C.P. No. 660 of 2001
in
O.A. No. 124 of 2000

New Delhi, dated this the 7th January, 2002

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MRS. LAKSHMI SWAMINATHAN, VICE CHAIRMAN (J)

Lalit Mohan,
S/o Shri Devi Prasad,
C.P. Chaukidar (Temporary Status),
Post Office Sonai,
District Mathura,
R/o Village & P.O. Sonai,
District Mathura. Applicant

(By Advocate: Shri D.P. Sharma)

Versus

1. Shri B.N. Som,
Director General Posts-cum-Secretary,
Ministry of Communications,
Dept. of Posts,
Parliament Street, New Delhi.
2. Shri B.B. Agrawal,
Sr. Superintendent Post Offices,
Mathura Division,
Civil Lines, Mathura, U.P. Respondents

(By Advocate: Shri N.S. Mehta)

ORDER (Oral)

Mr. S.R. Adige,

Shri Sharma states that applicant's grievances have been redressed and nothing further survives. Therefore, the C.P. is dropped. Notices Discharged.


(Mrs. Lakshmi Swaminathan)
Vice Chairman (J)


(S.R. Adige)
Vice Chairman (A)

karthik